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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1579/2003

New Delhi this the 20th day of June, 2003.

Hon'ble Sh. Govindan S. Tampi, Member(A)

Ratna Dass,
W/o Mr. Kamal,
R/o 249-B, J&K Block,
Dilshad Gard,
Delhi. Applicant

(through Sh. Sachin Chauhan, Advocate)

Versus

1. Govt. of India through
its Secretary,
Sachivalya Bhawan,
I.P. Estate, New Delhi.
2. The Principal Secretary,
Dte. of Trg. & Tech. Education,
Muni Maya Ram Marg, Pitam Pura,
Delhi-88.
3. UPSC through
its Chairman,
Dhaulpur House,
New Delhi. Respondents

ORDER (ORAL)

Hon'ble Sh. Govindan S. Tampi, Member(A)

Learned counsel presses the OA on behalf of the applicant. The applicant in this case is directly recruited to Group-A through UPSC in the Junior Time Scale. His grievance is that he has not been considered for promotion to the rank of Senior Time Scale and his representation dated 20.12.2002 has not been disposed of. Learned counsel requests that directions be issued to the respondents to dispose of the said representation alongwith the points raised in this OA.

2. Noting the above, I direct disposal of the OA without issuing notice to the respondents. The respondents are directed to consider the representation of the applicant dated 20.12.2002 alongwith the points raised in the OA and decide the same. This exercise shall be done within two months with intimation to the applicant. Needless to say that the applicant shall be at liberty to approach this Tribunal again if any grievance survives thereafter.

(Govindan S. Tampi)
Member(A)

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